

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 2/RP/2017

Subject: Review of the Commission's order dated 29.7.2016 in Petition No. 46/TT/2014 under Regulation 103(1) of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

Date of Hearing : 7.2.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited and 7 others

Parties present : Ms. Anushree Bardhan, Advocate, PGCIL
Ms. Supriya Singh, PGCIL
Shri M. M. Mondal, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri Amit Yadav, PGCIL

Record of Proceedings

Learned proxy counsel for the review petitioner requested for short adjournment as Advocate on Record is not available and requested to issue notice on admissibility.

2. The Commission directed that a view will be taken on the admissibility of the review petition after hearing the parties and directed to list the petition on 21.3.2017.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

